

CCP 332/00040/2015

In O.A. 55/2009

15.12.2015

Hon'ble Ms. Jayati Chandra, Member (A).

(8)

No DB is available today as such, list on 04.01.2016.

JNS

J. Ch  
Member (A)

CCP 40/2015

In O.A. 55/2009

04.01.2016 ✓

Hon'ble Mr. Navneet Kumar, Member (J),  
Hon'ble Ms. Jayati Chandra, Member (A).

(9)

Due to full court reference on account of sad demise of Hon'ble Sri Justice V.S. Malimath, former Chairman, Central Administrative Tribunal, case is adjourned to 20.01.2016.

J. Ch  
Member (A)  
JNS

VR. Arv  
Member (J)

CCP 40/2015

20.1.2016

For Applicant: Sri Dharmendra Awasthi  
For Respondents: Sri S. Lal

The present Contempt petition is preferred for non-compliance of the order dated 17.9.2014 passed in O.A. no. 55 of 2009. After service upon the respondents, they preferred Writ petition before the Hon'ble High Court vide Writ petition No. 201 (SB) of 2015 and the Hon'ble High Court vide order dated 17.12.2015 stayed the operation of the order passed by the Tribunal. Under such circumstances, nothing remains to be adjudicated in the present Contempt petition at this stage. Accordingly, CCP is dismissed. Parties are at liberty to get it revived after disposal of the Writ petition. The notices issued to the respondents also stand discharged.

J. Ch  
(Ms. Jayati Chandra)  
Member-(A)  
Girish/-

VR. Arv  
(Navneet Kumar)  
Member (J)

or  
copy & posted  
Dated 20-1-16  
Proof read  
22-1-16